

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4872
ANSWERED ON:26.08.2010
STATE FUNDING OF EXPENDITURE
Kumar Shri Kaushalendra

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether in the absence of state funding of elections, there is a likelihood of black money occupying the centre stage of the electoral process;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken by the Government to cleanse the electoral system of the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): It is not correct to say that in the absence of state funding of elections, there is a likelihood of black money occupying the centre stage of the electoral process;
- (b) and (c): Do not arise.